- (b) whether Government propose to demolish these quarters; if so, by when;
- (c) if the reply to part (b) above be in the negative, what are the reasons therefor;
- (d) whether it is a fact that due to nondemolition of these quarters, no developmental work in the adjoining areas is being undertaken where sanitary conditions are very poor; and
- (e) if so, what action Government propose to take in this regard?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION (SHRI SIKANDAR BAKHT): (a) There are no general pool quarters at 'G' point. There are IOO quarters of the President's Secretariat Pool and some quarters of the Posts & Telegraph Department Pool, details of which are not readily available.

- (b) These quarters are likely to be demolished in due course for purpose of redevelopment.
 - (c) The question does not arise.
- (d) and (e) No, Sir. Development work in the adjoining areas is going on. Some quarters have already been constructed; more quarters are under construction and further construction is likely to be taken up shortly.

Charges of corruption against the Divisional Accountant D.D.A.

1656. SHRI U. K. LAKSHMANA GOWDA: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

- (a) whether Government have received any complaints against the Divisional Accountant, Development Division No. Il under the Delhi Development Authority wherein it has been alleged that the said officer harasses the contractors in settling the bills submitted by them and also demands money for passing their bills;
- (b) whether the Vigilance Wing of the Delhi Development Authority has investigated into the matter; and
- (c) if the answer to parts (a) and <b) above be in the affirmative, what

action has been taken against the officer on the basis of the complaints and the findings of the Vigilance Wing?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) No, Sir.

(b) and (c) Do not arise.

सफदरजंग श्रस्पताल, नई दिल्ली में दवा की हेरा-फेरी

1657. श्री भीष्म नारायण सिंह : क्या स्वस्थ्य ग्रीर परिवार नल्याग्ग मंश्री 2 ग्रगस्त ग्रीर 23 ग्रगस्त, 1978 को राज्य सभा में कमण: तारांकित प्रथन 388 ग्रीर ग्रातारांकित प्रथन 2149 के दिये गर्य उत्तरों को देखेंगें ग्रीर यह बताने की कृपा करेंगे कि :

- (क) सफदरजंग अस्पताल, नई दिल्ली में दबाओं की हेरा-फेरी के मामले की पुलिस में दर्जे की गयी. रिपोर्ट का श्रव तक क्या परिणाम निकला है;
- (ख) क्या यह सच है कि उक्त मामले के संबंध में एक प्रथम सूचना रिपोर्ट दर्ज की गयी थी, यदि हां, तो प्रथम सूचना रिपोर्ट का ६यौरा क्या है और यदि नहीं, तो उसके क्या कारण हैं; ग्रौर
- (ग) क्या यह सच है कि डा० आयं को, जो मामले की जांच करने वाले अधि-कारियों में से एक थे, निलम्बित कर दिया गया था; यदि हां, तो उसके क्या कारण हैं?

t [Bungling medicines in the Safrlar-jung Hospital, New Delhi

- 1657. SHRI BHISHMA NARAIN SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to refer to the answer Starred Question 388 and Unstarred Question 2149 given in the Rajya Sabha on the 2nd and 23rd August, 1978 respecti-ely and state:
- (a) the outcome of the report lodged with the police in regard tv the